Directorate General of Foreign Trade <u>Udyog Bhawan</u> DES-V Section

Minutes of NC-V meeting held on 04.07.2013

The meeting No.14/AM-14 for the licensing year 2013-14 to consider the cases under Duty Exemption Schemes (Chapter-4) was held on 04.07.2013 in Room No.11 of DGFT under the Chairmanship of Shri K.C. Rout, Addl. DGFT. The following officers were present:-

S.No.	Name of the representatives and their designation	Department
1.	Shri K.C. Meena, DDG	DGFT
2.	Shri V.K. Kohli, Dy. Director	R.O., TC, Noida
3.	Shri Kuldeep Singh, Assistant Director	MSME
4.	Shri J.D. Giri, Vice President	AEPC
5.	Shri P.P. Pasricha, F.T.D.O.	DGFT

At the outset, the Minutes of NC-V Meetings Nos.13/AM-14, dated 27.06.2013 were taken for ratification. As there were no amendments to the same, the above referred minutes of 27.06.2013 were adopted for implementation by the Committee without any amendment. The agenda for meeting No.14/AM-14 dated 04.07.2013 was taken up for discussion and the decision taken in respect of each case is enumerated below:-

MEETING NUMBER : 14/84-ALC3/2013 MEETING DATE : 04.07.2013

HQ File :01/84/050/00021/AM14/	ect

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm

has not submitted requisite information/details called for vide DGFTs letter dated 28.05.2013 so far. In view of above, the Committee was unable to finalise the norms and constrained to reject the case.

RLA may take suitable consequential action accordingly.

Case No.:4/14/84-ALC3/2013	Party Name: GAJANANYA SILK FABRICS	Meet No/Date:14/84-ALC3/2013 04.07.2013	Status: Deferred
HQ File :01/84/050/00075/AM14/		Lic.No/Date:0710095279 09.05.2013	Defer Date: 01.08.2013

Decision: The Committee considered the case as per agenda along with other relevant papers and observed that the applicant firm has not given the complete manufacturing process of export product alongwith stage-wise wastage in support of their proposal. Accordingly, the Committee after deliberations decided to ask the applicant firm to make available the above information/details for consideration of the proposal. The case stands for re-listing on 01.08.2013.

	Case No.:5/14/84-ALC3/2013	1 15	Meet No/Date:14/84-ALC3/2013 04.07.2013	Status: Deferred
3	HQ File :01/84/050/00076/AM14/			Defer Date: 01.08.2013

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME) for their examination and comments. It was decided to defer the case for re-listing on 01.08.2013.

		04.07.2012	Status: Approved
HQ File :01/84/050/00072/AM14/	1	Lic.No/Date:0310733934 10.05.2013	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this

	case as de	etailed below:-			
	S.No.	Export Product	Export	Import item	Quantity allowed
			Quantity		
4	1.	Paralink – Ultra strong re-	1,18,740	Linkweb 50kN+ (made of	29,995 Kgs.
		inforcement fabric	Kgs.	Polyester Filament Yarn,	
				LLDPE & Masterbatch)	
				Linkweb 40kN+ (made of	44,241 Kgs.
				Polyester Filament Yarn,	
				LLDPE & Masterbatch)	
				Linkweb30kN+ (made of	45,700 Kgs.
				Polyester Filament Yarn,	
				LLDPE & Masterbatch)	

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

			Status: Deferred
5	HQ File :01/84/050/00047/AM14/		Defer Date: 01.08.2013

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the requisite information/details called for DIPP vide their letter dated 06.06.2013 is still awaited from the applicant firm to consider the proposal. Therefore, the Committee has decided to await the same and defer the case for re-listing on 01.08.2013.

Case No.:2/14/84-ALC3/2013		Meet No/Date:14/84-ALC3/2013 04.07.2013	Status: Deferred
HQ File :01/84/050/00073/AM14/	RLA File :03/95/040/00106/AM14/	II I	Defer Date: 01.08.2013

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. The Committee wanted to know why there is difference in width between import and export fabric i.e. in the export side, the width has been indicated as 57/58" and in the import side, width has been indicated as 61". Moreover, two size of import item i.e. 50x50 & 66x60 has been indicated. Accordingly, the Committee after deliberations decided to ask the applicant firm to make available the above information/details for consideration of the proposal. The case stands for re-listing on 01.08.2013.

II .	1	04.07.2012	Status: Approved
HQ File :01/84/050/00074/AM14/	RLA File :03/95/040/00117/AM14/	Lic.No/Date:0310734915 20.05.2013	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case on repeat basis, as per earlier decision taken in case No.17 of NC Meeting No.10/AM-14 held on 06.06. 2013, as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Polyester Partially	10,000.000	Reformate	8861.440 M.T.
	Oriented yarn (POY)	M.T.	Acetic Acid	920.000 M.T.
			Naphtha	4760.800 M.T.
			Finish Oil	101.000 M.T.
			Catalyst T8P	0.920 M.T.
			Cobalt Acetate	13.800 M.T.
			Manganese Acetate	42.320 M.T.
			Hydro-Bromic Acid	3.680 M.T.
			Sodium Hydroxide	73.600 M.T.
			Molecular Sieves	0.240 M.T.
			Activated Alumina	0.120 M.T.

			Antifoam (Pluronic PE 10-	0.010 M.T.	
			100)		
			Activated Carbon	0.140 M.T.	
			Titanium Dioxide	33.800 M.T.	
			Antimony Trioxide	6.000 M.T.	
			Dowtherm	50.000 M.T.	
The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.					

Case No.:6/14/84-ALC3/2013		Meet No/Date:14/84-ALC3/2013 04.07.2013	Status: Approved
HQ File :01/84/050/00077/AM14/		Lic.No/Date:0510357981 25.06.2013	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that Jt. DGFT, CLA, New Delhi has informed that the licence has been issued on repeat basis in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case, on repeat basis, as per earlier decision taken in case No.30 of NC Meeting No.45/AM-13 held on 14.02. 2013.

MANUAL AGENDA CASE

(9)

Case No.159 M/s Gaurav International New Delhi NC 14/AM-14, dt. 04.07.2013 File No.01/84/50/376/AM-12/DES-V Re-fixation of input output norms in respect of Advance Authorization No.0510317498 dated 13.02.2012.

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that there was typing error in the minutes of the NC meeting No.06/AM-13 held on 17.05.2012 in this case. Against the export/import item No.10, the word 'bleached' has been mentioned in place of the word 'dyed'. With the approval of the Chairman, Norms Committe-5, the error has been corrected and revised minutes have been circulated to the applicant firm/Jt. DGFT, CLA, New Delhi. The Committee, after deliberations, decided to give its ex-post-facto approval to the necessary correction.

(10)

Case No.160 M/s Textrade International Ltd., Mumbai		
NC 14/AM-14, dt. 04.07.2013	File No.01/84/50/54/AM-09/DES-V	
Ratification of input ouput norms in respect of Advance Authorization No.0310465547 dated		
18.03.2008.		

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the requisite information/details/clarifications are still awaited from the applicant firm/R.A., Office, Mumbai to consider the proposal. Therefore, the Committee has decided to await the same and defer the case for re-listing on 25.07.2013.

(11)

Case No.161	M/s G.R. Corporation, Kanpur	
NC 14/AM-14, dt. 04.07.2013	File No.01/84/50/353/AM-13/DES-V	
Ratification of input output norms against Advance Authorization No.0610029561 dated 09.11.2012.		

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME)

alongwith fresh documents received from applicant firm, in original, for their examination and comments. It was decided to defer the case for re-listing on 18.07.2013.

(12)

Case No.162	M/s Surgeine Healthcare India Pvt. Ltd., New Delhi	
NC 14/AM-14, dt. 04.07.2013	File No.01/84/162/511/AM-13/DES-V	
Ratification of input output norms against Advance Authorization No.0510337525 dated 19.10.2012.		

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the requisite information/details are still awaited from the applicant firm to consider the proposal. Therefore, the Committee has decided to await the same and defer the case for re-listing on 25.07.2013.

(13)

Case No.163 M/s Superhouse Ltd., Kanpur		
NC 14/AM-14, dt. 04.07.2013	File No.01/84/50/123/AM-13/DES-V	
Ratification of input output norms against Advance Authorization No.0610027351, dated 30.05.2012.		

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 18.07.2013.

(14)

Case No.164	M/s James Walker Inmarco Industries Pvt. Ltd., Mumbai	
NC 14/AM-14, dt. 04.07.2013	File No.01/84/50/427/AM-13/DES-V	
Ratification of input output norms against Advance Authorization No.0310717396 dated 17.12.2012.		

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. The Committee after deliberations decided to remind the applicant firm for submission of the requisite information/details to consider the proposal further. The case stands for re-listing on 18.07.2013.

(15)

Case No.165	M/s James Walker Inmarco Industries Pvt. Ltd., Mumbai	
NC 14/AM-14, dt. 04.07.2013	File No.01/84/50/426/AM-13/DES-V	
Ratification of input output norms against Advance Authorization No.0310717760 dated 20.12.2012.		

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. The Committee after deliberations decided to remind the applicant firm for submission of the requisite information/details to consider the proposal further. The case stands for re-listing on 18.07.2013.

(16)

Case No.166	M/s Fashion Accessories, Gurgaon	
NC 14/AM-14, dt. 04.07.2013	File No.01/84/171/047/AM-14/DES-V	
Ratification of input output norms against Annual Advance Authorization No.0510345223 dated		
08.02.2013.		

S.No.	Export Product	Export	Import item	Quantity	
		Quantity		allowed	
1.	Quilt made of 100% Natural Silk	86 Nos.	100% Natural Silk woven	12.88 Sc	q.
	woven fabric, GSM-51+/-10%,		fabric, GSM-51+/-10%,	meter pe	er
	Size-300 cms. X 270 cms.		width-54"	piece	
2.	Quilt made of 100% Natural Silk	482 Nos.	100% Natural Silk woven	12.14 Sc	q .

	woven fabric, GSM-51+/-10%, Size-270 cms. X 260 cms.		fabric, GSM-51+/-10%, width-54"	meter piece	per
3.	Quilt made of 100% Natural Silk woven fabric, GSM-51+/-10%, Size-215 cms. X 250 cms.	214 Nos.	100% Natural Silk woven fabric, GSM-51+/-10%, width-54"		Sq. per
4.	Quilt made of 100% Natural Silk woven fabric, GSM-51+/-10%, Size-1908 cms. X 250 cms.	82 Nos.	100% Natural Silk woven fabric, GSM-51+/-10%, width-54"	7.90 meter piece	Sq. per
5.	Quilted Cushion Cover made of 100% Natural Silk woven fabric, GSM-51+/-10%, Size-30 cms. X 50 cms.	1240 Nos.	100% Natural Silk woven fabric, GSM-51+/-10%, width-54"	0.40 meter piece	Sq. per
6.	Quilted Cushion Cover made of 100% Natural Silk woven fabric, GSM-51+/-10%, Size-65 cms. X 65 cms.	760 Nos.	100% Natural Silk woven fabric, GSM-51+/-10%, width-54"	1.07 meter piece	Sq. per

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(17)

(11)		
Case No.167	M/s Fashion Accessories, Gurgaon	
NC 14/AM-14, dt. 04.07.2013	File No.01/84/171/038/AM-14/DES-V	
Ratification of input output norms against Annual Advance Authorization No.0510345222 dated		
08.02.2013.		

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the applicant firm has not given the requirement of input in sq. meter per piece of each export product in support of their proposal. Accordingly, the Committee after deliberations decided to ask the applicant firm to make available the above information/details for consideration of the proposal. The case stands for re-listing on 01.08.2013.

(18)

Case No.168	M/s Sonal Apparels Pvt. Ltd., Mumbai	
NC 14/AM-14, dt. 04.07.2013	File No.01/84/171/053/AM-14/DES-V	
Ratification of input output norms against Annual Advance Authorization No.0310720049 dated		
09.01.2013.		

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per CAD of the export product and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity allowed
		Quantity		
1.	Men's Shirt (Full Sleeve) made of 100% Cotton yarn dyed fabric, GSM-166+/-10%	1	100% Cotton yarn dyed fabric, GSM-166+/-10%	1

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(19)

Case No.169	M/s Orient Clothing Co. Pvt. Ltd., Gurgaon		
NC 14/AM-14, dt. 04.07.2013	File No.01/84/171/051/AM-14/DES-V		
Ratification of input output norms against Annual Advance Authorization No.0510291829 dated			
27.05.2011.			

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Babies Body Suit made of 100%	13,000 pcs.	100% Cotton yarn dyed	1.01 Sq. meter
	Cotton yarn dyed woven fabric,		woven fabric, GSM-115+/-	per piece

GSM-115+/-10%,	Style	10%, width-56/57"	
No.540293			

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(20)

Case No.170	M/s Orient Clothing Co. Pvt. Ltd., Gurgaon		
NC 14/AM-14, dt. 04.07.2013	File No.01/84/171/052/AM-14/DES-V		
Ratification of input output norms against Annual Advance Authorization No.0510291829 dated			
27.05.2011.			

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per CAD/CAM of the export product and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Babies Body Suit made of 100%	10,000 pcs.	100% Cotton yarn dyed	1.01 Sq. meter
	Cotton yarn dyed woven fabric,		woven fabric, GSM-121+/-	per piece
	GSM-121+/-10%, Style		10%, width-56/57"	
	No.394032			

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(21)

Case No.171	M/s Orient Craft Ltd., New Delhi		
NC 14/AM-14, dt. 04.07.2013	File No.01/84/171/055/AM-14/DES-V		
Ratification of input output norms against Annual Advance Authorization No.0510314445 dated			
13.01.2012.			

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Patch work Quilt made of 100%	1126 pcs.	100% Silk Habotai dyed	2.95 Sq. meter
	Silk Habotai dyed fabric, GSM-		fabric, GSM-51+/-10%,	per piece
	51+/-10%, Size-230x250 cms.		width-44"	
	Style Name: Patchwork quilt			
2.	Patch work Cushion made of 100%	2252 pcs.	100% Silk Habotai dyed	0.14 Sq. meter
	Silk Habotai dyed fabric, GSM-		fabric, GSM-51+/-10%,	per piece
	51+/-10%, Size-50x50 cms. Style		width-44"	
	Name: Patchwork Cushion			

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(22)

Case No.172	M/s Orient Craft Ltd., New Delhi		
NC 14/AM-14, dt. 04.07.2013	File No.01/84/171/057/AM-14/DES-V		
Ratification of input output norms against Annual Advance Authorization No.0510314445 dated			
13.01.2012.			

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Quilt made out of 82% Rayon 18% Silk	552 pcs.	82% Rayon 18% Silk	7.11 Sq.
	velvet dyed fabric, GSM-180+/-10%,		velvet dyed fabric,	meter per

	Size-90"x90", Style Name: Rayon Silk		GSM-180+/-10%,	piece	
	Velvet quilt		width-54"		
2.	Quilt made out of 82% Rayon 18% Silk	654 pcs.	82% Rayon 18% Silk	8.52	Sq.
	velvet dyed fabric, GSM-180+/-10%,		velvet dyed fabric,	meter	per
	Size-108''x90", Style Name: Rayon Silk		GSM-180+/-10%,	piece	
	Velvet quilt		width-44"		
3.	Sham (Quilted) made out of 82% Rayon	2115 pcs.	82% Rayon 18% Silk	0.67	Sq.
	18% Silk velvet dyed fabric, GSM-180+/-		velvet dyed fabric,	meter	per
	10%, Size-20"x26", Style Name: Rayon		GSM-180+/-10%,	piece	
	Silk Velvet Sham		width-44"		

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(23)

Case No.173	M/s Orient Craft Ltd., New Delhi		
NC 14/AM-14, dt. 04.07.2013	File No.01/84/171/054/AM-14/DES-V		
Ratification of input output norms against Annual Advance Authorization No.0510314445 dated			
13.01.2012.			

Decision: The Committee considered the case as per agenda alongwith other relevant papers and and went through the details submitted in this case. Accordingly, Committee as per CAD/CAM & construction details of the export product and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Quilt made out of 82% Rayon 18%	1740 pcs.	82% Rayon 18% Silk	6.72 Sq. meter
	Silk velvet dyed fabric, GSM-180+/-		velvet dyed fabric, GSM-	per piece
	10%, Size-260x240 cms, Style		180+/-10%, width-54"	
	Name: Cocon quilt			

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(24)

Case No.174	M/s Orient Craft Ltd., New Delhi			
NC 14/AM-14, dt. 04.07.2013	File No.01/84/171/056/AM-14/DES-V			
Ratification of input output norms against Annual Advance Authorization No.0510336494 dated				
04.10.2012.				

S.No.	Export Product	Export	Import item	Quantity	7
		Quantity		allowed	
1.	Sham made out of 100% Linen unwashed	936 pcs.	100% Linen unwashed	2.21	Sq.
	woven fabric, GSM-180+/-10%, Size-		woven fabric, GSM-	meter	per
	50x75 cms., Style Name: Belgian Wash		180+/-10%, width-108"	piece	
	Linen Frill Sham				
2.	Sham made out of 100% Linen unwashed	360 pcs.	100% Linen unwashed	2.79	Sq.
	woven fabric, GSM-180+/-10%, Size-		woven fabric, GSM-	meter	per
	50x90 cms., Style Name: Belgian Wash		180+/-10%, width-108"	piece	
	Linen Frill Sham				
3.	Sham made out of 100% Linen unwashed	288 pcs.	100% Linen unwashed	2.51	Sq.
	woven fabric, GSM-180+/-10%, Size-		woven fabric, GSM-	meter	per
	65x65 cms., Style Name: Belgian Wash		180+/-10%, width-108"	piece	
	Linen Frill Sham				
4.	Duvet Cover made out of 100% Linen	96 pcs.	100% Linen unwashed	9.96	Sq.
	unwashed woven fabric, GSM-180+/-		woven fabric, GSM-	meter	per
	10%, Size-140x200 cms., Style Name:		180+/-10%, width-108"	piece	
	Belgian Wash Linen Duvet Cover				

	•				
5.	Duvet Cover made out of 100% Linen	408 pcs.	100% Linen unwashed	13.69	Sq.
	unwashed woven fabric, GSM-180+/-		woven fabric, GSM-	meter	per
	10%, Size-200x200 cms., Style Name:		180+/-10%, width-108"	piece	
	Belgian Wash Linen Duvet Cover				
6.	Duvet Cover made out of 100% Linen	336 pcs.	100% Linen unwashed	16.18	Sq.
	unwashed woven fabric, GSM-180+/-		woven fabric, GSM-	meter	per
	10%, Size-225x220 cms., Style Name:		180+/-10%, width-108"	piece	
	Belgian Wash Linen Duvet Cover				
7.	Duvet Cover made out of 100% Linen	144 pcs.	100% Linen unwashed	18.82	Sq.
	unwashed woven fabric, GSM-180+/-	_	woven fabric, GSM-	meter	per
	10%, Size-260x220 cms., Style Name:		180+/-10%, width-108"	piece	
	Belgian Wash Linen Duvet Cover			•	
8.	Sham Cover made out of 100% Linen	1404 pcs.	100% Linen unwashed	1.87	Sq.
	unwashed woven fabric, GSM-180+/-	-	woven fabric, GSM-	meter	per
	10%, Size-50x75 cms., Style Name:		180+/-10%, width-108"	piece	
	Belgian Wash Linen Sham Cover		,	•	
9.	Sham Cover made out of 100% Linen	540 pcs.	100% Linen unwashed	2.19	Sq.
	unwashed woven fabric, GSM-180+/-	_	woven fabric, GSM-	meter	per
	10%, Size-50x90 cms., Style Name:		180+/-10%, width-108"	piece	
	Belgian Wash Linen Sham Cover				
10.	Sham Cover made out of 100% Linen	432 pcs.	100% Linen unwashed	1.86	Sq.
	unwashed woven fabric, GSM-180+/-	•	woven fabric, GSM-	meter	per
	10%, Size-65x65 cms., Style Name:		180+/-10%, width-108"	piece	
	Belgian Wash Linen Sham Cover		,	1	
11.	Flat Sheet made out of 100% Linen	96 pcs.	100% Linen unwashed	9.35	Sq.
	unwashed woven fabric, GSM-180+/-	•	woven fabric, GSM-	meter	per
	10%, Size-180x275 cms., Style Name:		180+/-10%, width-108"	piece	
	Belgian Wash Linen Flat Sheet			1	
12.	Flat Sheet made out of 100% Linen	192 ncs	100% Linen unwashed	8.73	Sq.

	unwashed woven fabric, GSM-180+/- 10%, Size-230x275 cms., Style Name: Belgian Wash Linen Flat Sheet		woven fabric, GSM-180+/-10%, width-125"	meter piece	per
13.	Flat Sheet made out of 100% Linen unwashed woven fabric, GSM-180+/-10%, Size-275x275 cms., Style Name: Belgian Wash Linen Flat Sheet	120 pcs.	100% Linen unwashed woven fabric, GSM-180+/-10%, width-125"	10.41 meter piece	Sq. per
14.	Flat Sheet made out of 100% Linen unwashed woven fabric, GSM-180+/-10%, Size-305x275 cms., Style Name: Belgian Wash Linen Flat Sheet	96 pcs.	100% Linen unwashed woven fabric, GSM-180+/-10%, width-125"	11.51 meter piece	Sq. per

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(25)

Case No.175	M/s Orient Craft Ltd., New Delhi			
NC 14/AM-14, dt. 04.07.2013	File No.01/84/171/027/AM-14/DES-V			
Ratification of input output norms against Annual Advance Authorization No.0510314445 dated				
13.01.2012.				

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Cushion Cover front made of 82%	2200 pcs.	82% Rayon 18% Silk	0.20 Sq. meter
	Rayon 18% Silk velvet dyed woven		velvet dyed woven fabric,	per piece
	fabric, GSM-180+/-10%, Size-		GSM-180+/-10%, width-	
	30x40 cms. Style No. Romantic		54"	

Silk Rayon Velvet Cushion		
Sinc reason verver easinon		

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(26)

Case No.176	M/s Orient Craft Ltd., New Delhi		
NC 14/AM-14, dt. 04.07.2013	File No.01/84/171/025/AM-14/DES-V		
Ratification of input output norms against Annual Advance Authorization No.0510336492 dated			
04.10.2012.			

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Fitted Sheet made out of 90% Cotton	480 pcs.	90% Cotton 10%	5.56 Sq.
	10% Polyester knitted fabric, GSM-		Polyester knitted fabric,	meter per
	172+/-10%, Size-40"x76", Style Name:		GSM-172+/-	piece
	Jersey Stripe Fitted Sheet		10%, width-112"	
2.	Fitted Sheet made out of 90% Cotton	512 pcs.	90% Cotton 10%	7.01 Sq.
	10% Polyester knitted fabric, GSM-		Polyester knitted fabric,	meter per
	172+/-10%, Size-55"x76", Style Name:		GSM-172+/-	piece
	Jersey Stripe Fitted Sheet		10%, width-112"	
3.	Fitted Sheet made out of 90% Cotton	636 pcs.	90% Cotton 10%	7.52 Sq.
	10% Polyester knitted fabric, GSM-		Polyester knitted fabric,	meter per
	172+/-10%, Size-60"x80", Style Name:		GSM-172+/-	piece
	Jersey Stripe Fitted Sheet		10%, width-112"	
4.	Flat Sheet made out of 90% Cotton 10%	636 pcs.	90% Cotton 10%	9.15 Sq.
	Polyester knitted fabric, GSM-172+/-		Polyester knitted fabric,	meter per

	10%, Size-100"x112", Style Name:		GSM-172+/-	piece
	Jersey Stripe Flat Sheet		10%, width-112"	
5.	Flat Sheet made out of 90% Cotton 10%	480 pcs.	90% Cotton 10%	6.00 Sq.
	Polyester knitted fabric, GSM-172+/-	_	Polyester knitted fabric,	meter per
	10%, Size-72"x102", Style Name: Jersey		GSM-172+/-	piece
	Stripe Flat Sheet		10%, width-112"	•
6.	Flat Sheet made out of 90% Cotton 10%	512 pcs.	90% Cotton 10%	6.94 Sq.
	Polyester knitted fabric, GSM-172+/-	•	Polyester knitted fabric,	meter per
	10%, Size-81"x102", Style Name: Jersey		GSM-172+/-	piece
	Stripe Flat Sheet		10%,width-112"	•
7.	Pillow Case made out of 90% Cotton	3280 pcs.	90% Cotton 10%	1.43 Sq.
	10% Polyester knitted fabric, GSM-		Polyester knitted fabric,	meter per
	172+/-10%, Size-20"x26", Style Name:		GSM-172+/-	piece
	Jersey Stripe Pillow Case		10%,width-112"	

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

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Case No.177	M/s Orient Craft Ltd., New Delhi			
NC 14/AM-14, dt. 04.07.2013	File No.01/84/171/024/AM-14/DES-V			
Ratification of input output norms against Annual Advance Authorization No.0510336494 dated				
04.10.2012.				

S.N	0.	Export Product	Export	Import item	Quantity
			Quantity		allowed
1.		Boxspring Cover made out of 100%	130 pcs.	100% Linen unwashed	3.76 Sq.

	Linen unwashed woven fabric, GSM-160+/-10%, Size-40"x76", Style Name: Linen Boxspring Cover		woven fabric, GSM-160+/-10%, width-125"	meter piece	per
2.	Boxspring Cover made out of 100% Linen unwashed woven fabric, GSM- 160+/-10%, Size-55"x76", Style Name: Linen Boxspring Cover	2380 pcs.	100% Linen unwashed woven fabric, GSM-160+/-10%, width-125"	4.22 meter piece	Sq. per
3.	Boxspring Cover made out of 100% Linen unwashed woven fabric, GSM- 160+/-10%, Size-60"x80", Style Name: Linen Boxspring Cover	180 pcs.	100% Linen unwashed woven fabric, GSM-160+/-10%, width-125"	4.52 meter piece	Sq. per
4.	Boxspring Cover made out of 100% Linen unwashed woven fabric, GSM- 160+/-10%, Size-72"x84", Style Name: Linen Boxspring Cover	2310 pcs.	100% Linen unwashed woven fabric, GSM-160+/-10%, width-125"	4.98 meter piece	Sq. per
5.	Boxspring Cover made out of 100% Linen unwashed woven fabric, GSM- 160+/-10%, Size-78"x80", Style Name: Linen Boxspring Cover	360 pcs.	100% Linen unwashed woven fabric, GSM-160+/-10%, width-125"	5.07 meter piece	Sq. per
6.	Fitted Sheet made out of 100% Linen unwashed woven fabric, GSM-160+/-10%, Size-78"x80", Style Name: Linen Fitted Sheet	1596 pcs.	100% Linen unwashed woven fabric, GSM-160+/-10%, width-130"	11.39 meter piece	Sq. per
7.	Fitted Sheet made out of 100% Linen unwashed woven fabric, GSM-160+/-10%, Size-72"x84", Style Name: Linen Fitted Sheet	504 pcs.	100% Linen unwashed woven fabric, GSM-160+/-10%, width-130"	11.32 meter piece	Sq. per
8.	Fitted Sheet made out of 100% Linen unwashed woven fabric, GSM-160+/-	312 pcs.	100% Linen unwashed woven fabric, GSM-	9.66 meter	Sq. per

	10%, Size-60"x80", Style Name: Linen Fitted Sheet		160+/-10%, width-130"	piece	
9.	Fitted Sheet made out of 100% Linen unwashed woven fabric, GSM-160+/-10%, Size-55"x76", Style Name: Linen Fitted Sheet	1740 pcs.	100% Linen unwashed woven fabric, GSM-160+/-10%, width-125"	8.72 meter piece	Sq.
10.	Fitted Sheet made out of 100% Linen unwashed woven fabric, GSM-160+/-10%, Size-40"x76", Style Name: Linen Fitted Sheet	252 pcs.	100% Linen unwashed woven fabric, GSM-160+/-10%, width-125"	7.29 meter piece	Sq.
11.	Flat Sheet made out of 100% Linen unwashed woven fabric, GSM-160+/-10%, Size-118"x112", Style Name: Linen Flat Sheet	2100 pcs.	100% Linen unwashed woven fabric, GSM-160+/-10%, width-130"	11.91 meter piece	Sq.
12.	Flat Sheet made out of 100% Linen unwashed woven fabric, GSM-160+/-10%, Size-100"x112", Style Name: Linen Flat Sheet	312 pcs.	100% Linen unwashed woven fabric, GSM-160+/-10%, width-130"	10.20 meter piece	Sq.
13.	Flat Sheet made out of 100% Linen unwashed woven fabric, GSM-160+/-10%, Size-72"x102", Style Name: Linen Flat Sheet	1740 pcs.	100% Linen unwashed woven fabric, GSM-160+/-10%, width-125"	7.24 meter piece	Sq.
14.	Flat Sheet made out of 100% Linen unwashed woven fabric, GSM-160+/-10%, Size-81"x102", Style Name: Linen Flat Sheet	252 pcs.	100% Linen unwashed woven fabric, GSM-160+/-10%, width-125"	8.04 meter piece	Sq.
15.	Pillow Case made out of 100% Linen unwashed woven fabric, GSM-160+/-10%, Size-20"x40", Style Name: Linen	1	100% Linen unwashed woven fabric, GSM-160+/-10%, width-130"	1.82 meter piece	Sq.

	Pillow Case				
16.	Pillow Case made out of 100% Linen unwashed woven fabric, GSM-160+/-10%, Size-20"x32", Style Name: Linen Pillow Case	1	100% Linen unwashed woven fabric, GSM-160+/-10%, width-130"	meter	Sq. per

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(28)

(20)					
Case No.178	M/s Orient Craft Ltd., New Delhi				
NC 14/AM-14, dt. 04.07.2013	File No.01/84/171/026/AM-14/DES-V				
Ratification of input output norms against Annual Advance Authorization No.0510336494 dated					
04.10.2012.					

S.No.	Export Product	Export	Import item	Quantity	
		Quantity		allowed	

1.	Duvet Cover made out of 100% Linen unwashed woven fabric, GSM-180+/-10%, Size-140x200 cms., Style Name: Emilie Duvet Cover	216 pcs.	100% Linen unwashed woven fabric, GSM-180+/-10%, width-76"	10.26 meter piece	Sq. per
2.	Duvet Cover made out of 100% Linen unwashed woven fabric, GSM-180+/-10%, Size-200x200 cms., Style Name: Emilie Duvet Cover	360 pcs.	100% Linen unwashed woven fabric, GSM-180+/-10%, width-102"	13.78 meter piece	Sq. per
3.	Duvet Cover made out of 100% Linen unwashed woven fabric, GSM-180+/-10%, Size-225x220 cms., Style Name: Emilie Duvet Cover	408 pcs.	100% Linen unwashed woven fabric, GSM-180+/-10%, width-113"	16.63 meter piece	Sq. per
4.	Duvet Cover made out of 100% Linen unwashed woven fabric, GSM-180+/-10%, Size-260x220 cms., Style Name: Emilie Duvet Cover	324 pcs.	100% Linen unwashed woven fabric, GSM-180+/-10%, width-125"	18.72 meter piece	Sq. per
5.	Pillow Case made out of 100% Linen unwashed woven fabric, GSM-180+/-10%, Size-65x65 cms., Style Name: Emilie Pillow Case	540 pcs.	100% Linen unwashed woven fabric, GSM-180+/-10%, width-102"	1.97 meter piece	Sq. per
6.	Pillow Case made out of 100% Linen unwashed woven fabric, GSM-180+/-10%, Size-50x75 cms., Style Name: Emilie Pillow Case	2052 pcs.	100% Linen unwashed woven fabric, GSM-180+/-10%, width-102"	1.86 meter piece	Sq. per
7.	Pillow Case made out of 100% Linen unwashed woven fabric, GSM-180+/-10%, Size-50x90 cms., Style Name: Emilie Pillow Case	648 pcs.	100% Linen unwashed woven fabric, GSM-180+/-10%, width-102"	1.87 meter piece	Sq. per

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(29)

Case No.179	M/s Keshar Multiyarn Mill Ltd., Kolkata				
NC 14/AM-14, dt. 04.07.2013	File No.01/84/50/047/AM-10/DES-V				
Re-fixation of input output norms against Advance Authorization No.0210127223 dated 03.06.2009.					

Decision: The Committee considered the case as per agenda along with other relevant papers and observed that applicant firm has requested to amend the description of export product in view of the report of Regional Laboratory Textile Committee, Kolkata. The Committee, as per the report of Regional Laboratory Textile Committee, Kolkata and after deliberations decided to amend the description of export product against the Advance authorization issued in this case as detailed below: -

S.No	Export product	Export	Import item	Quantity
		Quantity		allowed
1	NE 24/2S Viscose yarn	69,000	Viscose Staple Fibre	51,059 Kgs.
	twisted with 70D/24Fx2	Kgs.	Nylon Filament Yarn	18,121 Kgs.
	Ply Nylon textured yarn		Nylon 66 Textured yarn	_

The R.A shall be advised to take necessary action subject to compliance of other usual conditions.

(30)

Case No.180	M/s Keshar Multiyarn Mill Ltd., Kolkata				
NC 14/AM-14, dt. 04.07.2013	File No.01/84/50/046/AM-10/DES-V				
Re-fixation of input output norms against Advance Authorization No.0210127221 dated 03.06.2009.					

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has requested to amend the description of export product in view of the report of Regional Laboratory Textile Committee, Kolkata. The Committee, as per the report of Regional Laboratory Textile Committee, Kolkata and after deliberations decided to amend the description of export product against the Advance authorization issued in this case as detailed below: -

S.No	Export product	Export	Import item	Quantity
		Quantity		allowed

1	NE 24/2S Viscose yarn	69,000	Viscose Staple Fibre	51,059 Kgs.
	twisted with 70D/24Fx2	Kgs.	Nylon Filament Yarn	18,121 Kgs.
	Ply Nylon textured yarn		Nylon 66 Textured yarn	-